



CONSORTIUM OF NATIONAL LAW UNIVERSITIES

Reg.No:DRB1/SOR/707/2018-2019.

NATIONAL LAW SCHOOL OF INDIA UNIVERSITY

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PRESS RELEASE

CLAT 2024 Witnesses Remarkable Surge in Registrations and Applications

The Common Law Admission Test (CLAT) 2024, a prestigious national-level entrance test organised by the Consortium of National Law Universities (the Consortium), is set to take place tomorrow, **December 3, 2023**. The test will be conducted at **139** Test Centres across the country.

Record Registration for CLAT 2024:

CLAT 2024 has achieved a surge in registrations with over 1 lakh candidates expressing their interest in the test.

Surge in Application Numbers:

In addition to this remarkable registration feat, CLAT 2024 recorded a substantial increase in undergraduate and postgraduate applications as compared to the previous year (CLAT 2023). Undergraduate applications have seen a noteworthy increase of **34.7%**, while postgraduate applications have surged by an impressive **25.8%**. This surge in both categories culminates in an outstanding overall growth of **24.5%**, showcasing the enthusiasm and widespread interest in CLAT 2024 and can be attributed to the shift of the exam to the month of December from June which enables a tension-free timeline for both the aspirants and organizers.

New Developments and Initiatives:

Acknowledging the stress levels of candidates, the Consortium has restructured the Under Graduate (UG) paper reducing the questions from 150 to 120 retaining the same duration of two hours which will allow the aspirants to concentrate on the exam.

CLAT 2024 has also expanded its footprint by introducing new Test Centres in **Silvassa and Diu** in the **Union Territory of Dadra Nagar Haveli, Daman & Diu (DNHDD)** to accommodate candidates from regions with a significant tribal population. This addition reflects the Consortium's dedication to broadening accessibility and inclusivity and will continue its efforts in such direction,

About the Consortium:

The Consortium of National Law Universities is a registered society established under the Karnataka Societies Registration Act 1960. With twenty-three member National Law Universities ("NLUs"), the Consortium aims to elevate the standards of legal education in the country and contribute to the justice system through legal education. CLAT, conducted annually, upholds high integrity and inclusivity standards.

Sd/-

Prof. (Dr.) Vijender Kumar
President, Consortium of NLUs